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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

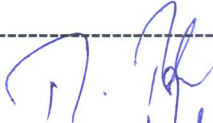
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/112/2016
NAME OF THE PETITIONER(S) : K. M. Veluthas & another
NAME OF THE RESPONDENT(S) : M/s Lawrence Wood Industries Limited & another
UNDER SECTION : 397/398, 247 & 402

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1.	R. RAJESH	Counsel for Petitioners
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23/02/17

ORDER

Shri R Rajesh, counsel for petitioners present and filed an affidavit showing proof of serving notice on R1 alongwith track delivery report. The same is taken on record. Service of notice on R1 is held sufficient. In the circumstances, R1 is proceeded ex parte. Counsel for R2 called absent. No representation. Counsel for petitioner is directed to inform R2 regarding the next date of hearing. Time extended at request for final hearing. Put up on **15.03.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)